

2

13.11.96

CM

List on 11.12.96 for admission.

(V.N.Mehrotra)
Vice-Chairman

3/11.12.96

Shri J.K.Karn, counsel for the applicant.

Heard the counsel for the applicant on the question of admission. Admit. Issue notice to the respondents their reply within four weeks from today. Rejoinder, may be filed within two weeks thereafter. Requisites filed within a week.

2. List on 11.02.1997 before Registrar for comp of pleadings.

3. Mr. J.N.Pandey, Sr. Standing Counsel submit a similar case no. O.A.487/96 has already been admitted and both the cases may be heard together. Prayer :

4. Office to put-up O.A. No. 555/96 alongwith No.487/96 at the time of hearing.

(D.Purkayastha)
Member(J)

(K
Me

4/14.2.1997

None for the parties. Notices were issued to the respondents on 3.1.1997. SRs are still awaited. Put up on 13.3.1997 for SR and W/s.

(S.P.Sinha)
Dy.Registrar I/c

MPS.

5/13.3.1997

The learned counsel for the applicant is present. None for the ~~parties~~ ^{respondents}. Notices upon the respondents no.3,7,9 and 12 validly served. Notices were issued to all the respondents no.1 to 13 on 3.1.1997. Due to efflux of time notices upon the remaining respondents no.1,2,4,5,6,8,10,11 and 13 deemed to have been served under order 5 Rule 19(A) of CPC. Put up on 2.5.1997 for filing W/s as prayed for by the learned counsel for the applicant.

(S.P.Sinha)
Dy.Registrar I/c

MPS.

6/2.5.1997

None for the parties. No W/s has yet been filed. Put up on 3.6.1997 for filing W/s.

(S.P.Sinha)
Dy.Registrar I/c

MPS.

7/3.6.1997

The learned counsel for the applicant is present. Shri R.K. Choubey, Jr, counsel to Mr. J.N. Pandey, Sr, Standing Counsel appears for the respondents. The learned counsel prays for six weeks time to file W/s. Prayer allowed. Put up on 15.7.1997 for filing W/s with consent.

MPS.

(S.P. Sinha)
Dy. Registrar I/c

8/15.7.1997

None for the parties. No W/s has yet been filed though sufficient time was given therefore. In the circumstances, let it be listed before the Hon'ble Bench for direction on 4.8.1997.

MPS.

(S.P. Sinha)
Dy. Registrar I/c

9/04.08.97

W/s not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List on 24.09.1997 for direction.

SKJ

(V.K. Srivastava)
Vice-Chairman10

24.9.97

CM

Since Bench is not available, list on 27.11.97 for direction.

(V.K. Srivastava)
Deputy Registrar

11./ 27.11.97.

List it on 9.2.98 for direction.

/CBS/

(S. Das Gupta)
Member (A)(V.N. Mehrotra)
Vice-chairman

12./ 9.2.98. W/S has~~be~~ been filed on behalf of the official respondents. Shri S.M. Tiwary prays for and is allowed three weeks further time to file W/S on behalf of the respondents No. 6. Rajinder may be filed within three weeks thereafter. List it on 21.4.98 for direction.

/CBS/

(R. Rangarajan)

(V.N. Mehrotra)

Member (A)

Vice-chairman

13

21.4.98

List on 3.7.98 for hearing.

CM

(G.Narasimham)
Member (J)

(L.R.K. Prasad)
Member (A)

14./ 3.7.98. Shri J.K. Karn, the counsel for the applicant.

List it on 8.9.98 for hearing as requested by the learned counsel.

/CBS/

(L.R.K. Prasad)

Member (A)

15/8.9.1998

List for hearing on 3.12.1998.

M.S.

(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

16/3.12.98

List it on 3.3.1999 for hearing.

AM.

(LAKSHMAN JHA)
Member (J)

(L.R.K. PRASAD)
Member (A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH PATNA

Order Sheet

... .. Application No. - 199 in
Applicant (s) Respondent (s)
Advocate for Applicant (s) Advocate for Respondent (s)
... ..

Note of Registry	Orders of the Tribunal	
	OA - 555/96	
	17./ 8.3.99. Shri J.K. Karn, the counsel for the applicant. List it on 3.5.99 for hearing as prayed for.	
/CBS/	(LAKSHMAN JHA) MEMBER (J)	(L.R.K. PRASAD) MEMBER (A)
	18./ 3.5.99. For want of time, let it be listed on 29.7.99 for hearing.	
/CBS/	(L. HMINGLIANA) MEMBER (A)	(S. NARAYAN) VICE-CHAIRMAN
	19/29.7.99 For want of time let it be listed for hearing on 9.9.99 .	
AKJ	(L.HMINGLIANA) MEMBER(A)	(L. JHA) MEMBER(J)
	20/09.09.99 For want of time, the hearing is adjourned to 07.10.1999.	
SKJ	(L.Hmingliana) Member(A)	(S.Narayan) Vice-Chairman
	21/07.10.99 For want of time, the hearing is adjourned to 01.12.1999.	
SKJ	(L.Hmingliana) Member(A)	(S.Narayan) Vice-Chairman

24/01.12.99 Since the LB is not available today, the hearing is adjourned to 11.01.2000.

SKJ

(L.Hmingliana)
Member(A)

23/11.1.2000 Shri J.K.Karn, counsel for the applicant.
List it for hearing on 3.1.3.2000.

MES.

(Lakshman Jha)
Member (J)

(L.R.K. Prasad)
Member (A)

"@ 24/1.3.2000 S hri J.K. Karn, counsel for the applicant.
List it for hearing on 7.4.2000.

MES.

(Lakshman Jha)
Member (J)

(L.R.K. Prasad)
Member (A)

25/7.4.2000 None for the applicant.
Sh. S.N.Tiwary, counsel for respondents.
List it for hearing on 29.5.2000 .

AKJ

(L.HMINGLIANA)
MEMBER(A)

(L.JHA)
MEMBER(J)

26/29.5.2000 Sh. J.K.Karn, counsel for the applicant.
Sh. S.N.Tiwary, counsel for the Pvt. respondent.
Sh. H.P.Singh, ASC, for the respondents.
On the request made by counsel for the applicant, list it for hearing on 14.7.2000 .

AKJ

(L.HMINGLIANA)
MEMBER(A)

(L.JHA)
MEMBER(J)

21./ 14.7.2000.

As the D.B. of Court No. 1 is not available today,
list it on 21.8.2000 for hearing.

/CBS/ (L. HMINGLIANA)
MEMBER (A)

(L. Jha)
MEMBER (J)

28/21.08.2000 : Shri J.K.Karn, counsel for the applicant.
On request, list it on 09.10.2000 for
hearing.

skj (L.R.K.Prasad)/M(A)

29/9.10.2000

Shri J.K.Karn, counsel for the
Shri H.P.Singh, ASC for the re

On the request made by the
counsel for the applicant, list it for
on 29.11.2000.

MPS.

(L. Hmingliana)
Member (A)

(Lakshya
Mehta)

30./ 29.11.2000.

For want of time, hearing is adjourned to
18.1.2001. Shri J.K. Karn, the counsel for the
applicant is present.

/CBS/ (L.R.K. PRASAD)/M(A)

(S. NARAYAN)

31/18.1.2001

Shri H.K.Karn, counsel for the applicant.

On request, list it for hearing
on 28.2.2001.

MPS.

(L. Hmingliana)/M(A)

(L. Jha)/M(J)

32/28.2.2001

For want of time, list it for
hearing on 3.4.2001.

MIS.

(L.Hmingliana)/M(A) (L.Jha)/M(J)

33/3.01

Shri J.K.Karn, counsel for the applicant.

Shri Karn, states that similar matter
Q.A.No. 447/97 has been listed for hearing
on 26.4.2001 and prays for adjournment on
the same date. On his request, list it for
hearing on 26.4.2001.

ear

in

(L.Hmingliana)/M(A) (L.Jha)/M(J)

2001

As Court No.I is not available because
of Circuit Sitting at Ranchi, list it for
hearing on 5.7.2001.

SKS

(L. Hmingliana)
Member (A)

37/5.7.2001

For want of DB, list it for hearing
on 27.7.2001.

MIS.

(L.R.K. Prasad)/M(A)

38./ 18.7.2001. For want of D.B., hearing is adjourned
to 19.9.2001.

/CBS/

(L. HMINGLIANA)/M(A)

39/19.09.2001 : For want of time, hearing is adjourned to
05.11.2001.

skj

(L.R.K.Prasad)/M(A)

(B.N.Singh Neelam)/VC

40./ 5.11.2001. Shri J.K. Karn, counsel for the applicant. On the
request made on behalf of Shri V.M.K. Sinha Sr.S.C., list it
on 24.12.2001 for hearing.

/CBS/

(L. JHA)/M(J)

(L.R.K. PRASAD)/M(A)

41

25.12.01

CM

Since D.B. is not available, list
it on 12.2.2002 for hearing.

(L.Hmigliana)

M(A)

42/12.2.2002

The learned counsel for the applicant is
present. Shri S.N.Tiwary, counsel for private
respondent is indisposed of. Let this item
be listed for hearing on 21.3.2002.

SKS

(Sarweshwar Jha)/M(A)

(B.N.Singh Neelam)/V.C.

43

21.3.02

CM

For want of time, hearing is adjourned to
8.5.2002.

(L.R.K. Prasad)

M(A)

(B.N. Singh Neelam)
V.C.

44/8.5.2002

Learned counsel for applicant is present.
Official Respondents represented by Additional
Standing Counsel, Shri H.P. Singh submits that
name of Shri G. Bose has wrongly been shown in
the cause list in stead of his name. His name
be mentioned in the cause list. Counsel for
the applicant submits that there is an identical
case - OA-487/97, which has been listed on 31.5.02.
For better appreciation this OA be listed on the
same date to which Shri Singh, ASC, has no objection.
Name of Shri H.P. Singh, ASC, for official respondents
be mentioned in the cause list in place of Shri Bose.
Be listed on 31.5.02 for hearing along with
OA-487/97.

SKS

(L.R.K. Prasad)/M(A)

(B.N. Singh Neelam)/VC

O. A. 555/96

46/17.7.2002

For want of time, be listed for hearing
on 8.8.2002.

MIS.

(S. Jha)/M(A)

(B.N.Singh Meelam)/VC

47/08.08.2002

Vide today's order passed in OA- 487/96,
this OA also stands dismissed for non-prosecution.

SRK/

(Shyama Deyra)/M(J)

(Sarweshwar Jha)/M(A)